

**CENTRAL ADMINISTRATIVE TRIBUNAL, JABALPUR BENCH,**  
**JABALPUR**

**Original Application No. 28 of 2005**

Jabalpur, this the 19<sup>th</sup> day of January, 2005

Hon'ble Shri M.P. Singh, Vice Chairman  
Hon'ble Shri Madan Mohan, Judicial Member

1. Smt. Krishna Vishwakarma,  
W/o. Late Rajendra Prasad Vishwakarma,  
Aged about 42 years, Occupation House wife.
2. Arvind Vishwakarma, S/o. late  
Rajendra Prasad Vishwakarma, aged about  
23 years, Occupation – unemployed,

Both R/o. 283, Jagdish Mandir,  
Garhaphatak, Jabalpur (MP). .... Applicants

(By Advocate – Shri Vivek Shukla on behalf of Shri S.C. Pandey)

**V e r s u s**

1. Union of India, through the Secretary  
in the Department of Telecommunication,  
Sanchar Bhawan, New Delhi.
2. Bharat Sanchar Nigam Limited,  
New Delhi.
3. Chief General Manager,  
Telecom. Factory, Jabalpur. .... Respondents

**O R D E R (Oral)**

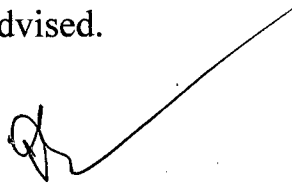
**By M.P. Singh, Vice Chairman –**

By filing this Original Application the applicants have claimed  
the following main relief :

“(b) that, the applicants prays for issuance of necessary  
order/direction to non applicants to give employment to the  
applicant No. 2 on compassionate ground in the interest of  
justice.”



2. It is seen that the applicants are challenging the order dated 25<sup>th</sup> February, 2004 passed by the Bharat Sanchar Nigam Limited. This Tribunal does not have jurisdiction over Bharat Sanchar Nigam Limited, as no notification under Section 14 of the Administrative Tribunals Act, 1985, has been issued by the Government of India, in this regard. Hence, the present Original Application is not maintainable. Accordingly, this Original Application is dismissed as not maintainable, with liberty to the applicants to approach the appropriate forum if they still feels aggrieved and so advised.



(Madan Mohan)  
Judicial Member

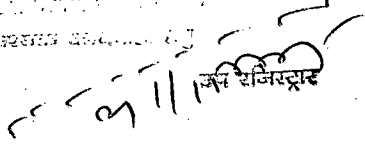


(M.P. Singh)  
Vice Chairman

“SA”

पृष्ठांकन सं. ओ/ज्या.....जबलपुर, दि.....  
प रिजिस्ट्रारिडि .....  
(1) राजिग, ..... जबलपुर  
(2) काउंसल ..... के काउंसल  
(3) काउंसल ..... के काउंसल  
(4) काउंसल ..... के काउंसल  
सूचना एवं आचारवर्धन विभाग

S. C. Pandey  
Adv. J.B.S.



Issued  
On 24.01.05  
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